NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.32/(MAH)/2015 CA No. 135/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2016

NAME OF THE PARTIES:

Mr. Suyash Traders

V/s.

M/s. Maneklal Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

For Petitioners

Mr. Parhan Dubhash Council

Mr. Anosh Sequeira Counsel

Mr. Vasim A. Shaukh Advocate

ille Bravin Mehta & Mithiel Co

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Ms. VADVANI Ib Oadsanis Law Chater Ja Resp No 2. 18/11/2016 Muss

<u>ORDER</u>

C.A. No. 135/2015 in C.P. No. 32/58, 59, 397, 398/CLB/MB/MAH/2015

- 1. Ld. Representatives of both the sides are present.
- A Reply in respect of C.A. 135/2015 is to be filed by the other side.
- It has also been stated that there is some settlement is in progress.
- Directions mentioned in the Order dated 3rd October, 2016 in respect of continuation of CLB Order dated 16th April. 2015 shall remain as it is, unaltered, till the next date of hearing.
- Next date of hearing is fixed for 22nd December, 2016. Duly communicated to both the sides in Court.

Dated: 18.11.2016

sd/-Shri M.K. Shrawat Member (Judicial)